

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.426
Appeal No. 72/252/ND/2024

IN THE MATTER OF:

Adhbhut Realtors Private Limited	...	Appellant
Versus		
Registrar Of Companies Nct Delhi And Haryana	...	Respondent

Under Section 252(3)

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Adv. Awnish Kumar
For the Respondent :
For the RoC : Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Appellant. List the matter on **06.08.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)